

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/367(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS GSHP REAL ESTATE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

For ROC, WB

Mr. Rahul Sarkar, Adv.

ORDER

1. Ld. Counsel for the ROC, WB present.
2. Ld. counsel appearing for the ROC, WB seeks two weeks time to file service affidavit.
Time is allowed.
3. Post the matter on **25.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)